

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION NO. 16

TO BE ANSWERED ON 21/07/2023

PROMOTION OF ORGANIC FARMING

*16 #. SHRI SURENDRA SINGH NAGAR:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) the number of districts that received assistance for direct marketing of organic products under Paramparagat Krishi Vikas Yojana (PKVY), State-wise;
- (b) the details of areas under organic farming in Uttar Pradesh, especially in Gautam Buddha Nagar and Bulandshahar; and
- (c) the number of farmers shortlisted for financial assistance of ₹ 50,000/- per hectare in Uttar Pradesh during 2020 to 2023?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 16 FOR 21.07.2023 REGARDING PROMOTION OF ORGANIC FARMING

(a): Government has been promoting organic farming on priority in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management Training and Capacity Building are integral part of the scheme. PKVY is being implemented in all the States other-than North Eastern States, across the country whereas MOVCDNER scheme is being implemented exclusively in the NE States.

Under PKVY, States/UTs of the country are provided financial assistance of Rs. 50000/ha for 3 years out of which, Rs. 31000/ha/3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Financial assistance of Rs. 8800/ha for 3 years is provided for marketing, packaging, branding, value addition and other marketing initiatives. Apart from this, Rs. 2700/ha for 3 years is provided for certification and residual analysis. Under the scheme assistance is also provided @Rs. 7500/ha for 3 years for training and capacity building.

Under MOVCDNER, an assistance of Rs. 46,575/ha for 3years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Financial assistance @ Rs 32500/ ha for 3 years is provided to farmers for off farm /on –farm organic inputs under the scheme.

Since 2015-16, under PKVY, 11.86 lakh ha area has been covered under organic farming by developing 32384 clusters involving 16.19 lakh farmers. In addition, 8 States developed their own brands for organic products. So far, Rs. 1854.01 crore has been released under the scheme.

Since 2015-16, under MOVCDNER, 1.73 lakh ha area has been covered under organic farming by developing 379 FPO/FPCs involving 1.89 lakh farmers. In addition, 7 NE developed their own brands for organic products. So far, Rs. 919.42 crore has been released under the scheme.

Agriculture being a state subject, the districts for implementation of the PKVY scheme is decided by the respective State. PKVY scheme is being implemented in 564 Districts under 33 States/UTs. The State wise details of the districts where PKVY scheme is being implemented, as received from the States is given in **Annexure-I**.

(b) & (c): In the State of Uttar Pradesh, Organic Farming is being practiced under Namami Gange Programme under PKVY along the 5 kilometre basin of river Ganga. As per the information received from Government of Uttar Pradesh organic farming is being practiced in 70 district of the State covering 1.71 lakh ha.

1.8 lakh farmers have been selected to adopt organic farming for financial assistance of Rs. 50,000 per ha in Uttar Pradesh during the period 2020 to 2023. In the Bulandshahar District, 3900 ha has been covered under organic farming.

State- wise details of districts covered under PKVY.

S. No.	State	No. of Districts
1.	Andhra Pradesh	13
2.	Arunachal Pradesh	19
3.	Assam	10
4.	Bihar	28
5.	Chhattisgarh	31
6.	Goa	2
7.	Gujarat	14
8.	Haryana	11
9.	Himachal Pradesh	10
10.	Jammu & Kashmir	20
11.	Jharkhand	5
12.	Karnataka	30
13.	Kerala	14
14.	Ladakh	2
15.	Lakshadweep	1
16.	Madhya Pradesh	51
17.	Maharashtra	34
18.	Manipur	5
19.	Meghalaya	11
20.	Mizoram	8
21.	Nagaland	1
22.	Odisha	20
23.	Pondicherry	2
24.	Punjab	23
25.	Rajasthan	33
26.	Sikkim	4
27.	Tamil Nadu	30
28.	Telangana	32
29.	Tripura	8
30.	Uttar Pradesh	70
31.	Uttarakhand	13
32.	West Bengal	7
33.	Andaman & Nicobar	2
Total		564

Source: State/UTs
